

**National Company Law Tribunal**

**Allahabad Bench**

CP NO. 4/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

NAME OF THE COMPANY: *Halwaxia Agro Industries Ltd*

SECTION OF THE COMPANIES ACT: U/S *381/394 of the Companies Act, 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

**CP No.4/2016**

Shri Subham Agarwal for the petitioner company. The present company petition is filed as 2<sup>nd</sup> stage motion petition seeking for approval and sanction of the proposed company scheme of arrangement among the applicants company, which is annexed as Annexure-1 to the present company application. The order in detail in respect of the present company application is recorded separately.

The present petition is allowed in terms of the relief sought for in its prayer clause as stated in Para ~~10~~ A & B. *— 2 —*

Further the applicant company to bear a cost of Rs. 25,000/- to the Central Govt. through the office of the Regional Director/ ROC for filing of the Company scheme/ sanctioned and approved by this court.

Such cost to be paid within four weeks from receipt of the copy of the order.

Date: 16.08.2017

*— Sd —*  
Shri H.P. Chaturvedi (Member (Judicial))